

(c) the number of complaints received from the labourers in various welfare organisations during the last three years, regarding difficulties faced by them in accessing the welfare funds State-wise?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): (a) and (b). Welfare Funds have been set up for Beedi, Mine (Limestone and Dolomite, Iron/Manganese/Chrome, and Mica) and Cine Workers to finance various welfare schemes aimed at providing education, health, housing and recreation facilities. There is no provision for withdrawing money by individual from these funds.

(c) Does not arise.

[English]

Bank Fraud

7455. **SHRI V. SREENIVASA PRASAD :** Will the Minister of FINANCE be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned 'CBI unearths Rs 90 lakh bank fraud' appearing in the "Pioneer" dated March 31, 1995;

(b) if so, the facts and details thereof; and

(c) the action the Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Yes, Sir.

(b) The investigation conducted by Central Bank of India had revealed that certain lapses/irregularities were committed by the then branch Manager and Regional Manager in sanction and conduct of borrowal accounts of M/s. Chabra Textile Mills and M/s. Anchal Silk and Sarees. These officials are reported to have shown undue favour to the firms by recommending adhoc/higher limits and by allowing certain other facilities despite existence of several adverse features in the conduct of the accounts. The bank has already filed suits for recovery of its dues. The bank also proposes to initiate departmental action against the concerned officials. CBI have also registered two cases against 5 officials of the bank and some private persons in the matter.

Hubli Airport

7456. **SHRI K.H. MUNIYAPPA :** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government propose to increase the number of air taxi services to Hubli airport from other parts of the country;

(b) whether the Government also propose to improve the condition of Hubli airport; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The number of flights to Hubli is decided by the airlines, taking into consideration the economic viability of the operations.

(b) and (c). Airports Authority of India has plans to improve the facilities at Hubli airport at an estimated cost of Rs. 11.50 lakhs. The proposed improvement works include maintenance of terminal building, runway, provision of streetlights on the approach road and augmentation of water supply.

Profit of ITDC

7457. **SHRI LAETA UMBREY :**
SHRIMATI SAROJ DUBEY :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether India Tourism Development Corporation have earned a net profit of Rs. 30.51 crores on a turnover of Rs. 250.70 crores during the year 1994-95;

(b) if so, the growth rate in the profit as compared to the year 1993-94;

(c) whether the Government propose to take steps to improve the turnover and extended the network of ITDC and its operations in the North-Eastern region particularly in Arunachal Pradesh;

(d) if so, the details thereof; and

(e) the steps being taken to improve the turnover and the net profit during the year 1995-96?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Based on provisional data for 1994-95 on a turnover of Rs. 227.82 crores the ITDC registered net profit (before tax) of Rs. 42.25 crores showing an increase of 75.9% over the profit for 1993-94.

(c) to (e) ITDC's Annual Plan 1995-96 does not envisage any specific plan scheme/provision for construction of any new hotel in the country, including Arunachal Pradesh. However, steps taken/being taken to improve the business turnover/profit of ITDC during 1995-96 include aggressive marketing efforts, introduction of special tariff/packages, upgradation/improvement/restructuring and control of operating costs, development of human resource by imparting suitable training etc.

[Translation]

Export of Readymade Garments

7458. **DR. P.R. GANGWAR :** Will the Minister of TEXTILES be pleased to state :

(a) the total foreign exchange earned through exports of ready-made garments during the year 1994-95; and